

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 25/14 C/W CA 1/2015	IA 55/17 in TP 57/16 a/w TP 41/16	Hearing	397/ 398	M.K. Ramachandra & 3 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	N.J. KUMAR SWATHI. A.P 8147896239	Respondent 1 to 5	Swathi A.P.
2.	B.C. THIRUVENKADAM MANIK.	RESPONDENTS 6 to 11	Maw

Counsel for petitioner is present. Counsel for respondent is present. In this matter I.As are pending. Both the counsels are directed to advance their arguments in the I.As pending in this file. The Tribunal has decided to hear all the I.As pending in this matter at the first instance before proceeding to hear on the main petition.

List it for hearing on 10.10.2017. No further adjournment will be given.

MEMBER (J)

MEMBER (T)